

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1) No(s).8978/2008
(From the judgement and order dated 03/09/2008 in CRLMW No. 6639/2007 of The HIGH
COURT OF JUDICATURE AT ALLAHABAD)

MUKESH KHARE & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(With appln(s) for ex-Parte stay,exemption from filing O.T. and office report)

Date: 06/01/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN

HON'BLE MR. JUSTICE R.M. LODHA

For Petitioner(s) Mr. Sunil Kumar Jain,Adv.
Mr. Aneesh Mittal, Adv.
Mr. A.K. Soni, Adv.
Ms. Jaya Tomar, Adv.

For Respondent(s) Mr. Siddhartha Bhatnagar, Adv.
Ms. Malvika Trivedi, Adv.
Mr. Pawan Kumar Bansal, Adv.
Mr. T. Mahipal,Adv.

UPON hearing counsel the Court made the following
ORDER

Application for exemption from filing O.T. is allowed.

Issue notice.

Mr. T Mahipal, learned counsel accepts notice.

In the meanwhile, proceedings before the trial Court shall remain
stayed.

[Charanjeet Kaur]
Court Master

[Vijay Dhawan]
Court Master